

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO.1742
TO BE ANSWERED ON 13th December, 2021

Policy on petroleum and natural gas projects

1742. Shri P. Wilson:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has any proposal to study and examine the environmental and social impact linked to natural gas pipeline projects before it is undertaken;
- (b) whether Government has undertaken studies for the capacity building (resources) to help development of natural gas infrastructure;
- (c) the plans undertaken by Government for securing long term gas supply tie ups, both domestically and internationally for petroleum;
- (d) whether Government has any plans for efficient usage of gas through generation of power through Combined Coaling, Heat and Power (CCHP); and
- (e) if so, the details thereof and, if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

- (a) No Sir. Natural gas pipeline projects are undertaken by the authorized entities after obtaining requisite environmental clearances.
- (b) No Sir.
- (c) Long term gas supply arrangements are undertaken by the oil and gas marketing companies as per their commercial considerations.
- (d) and (e) Central Electricity Authority (CEA) has informed that specific information is not available.
